

BEFORE THE NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH, PUNE

ORIGINAL APPLICATION NO. 85/2020 (WZ)

IN THE MATTER OF: -

SURAJ PRADEEP KUMAR AJMERA

APPLICANT

VERSUS

MoEF&CC & ORS.

RESPONDENT(S)

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Place : Pune

Date : 29.11.2021



(Bharat Kumar Sharma)

Regional Director

Central Pollution Control Board

Regional Directorate, Pune

भरत कुमार शर्मा/Bharat Kumar Sharma

क्षेत्रीय निदेशक / Regional Director

केंद्रीय प्रदूषण नियंत्रण बोर्ड

Central Pollution Control Board

क्षेत्रीय निदेशालय, पुणे/Regional Directorate, Pune

पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार

M/o Env't. Forest & Climate Change, Govt. of India

हाउस नंबर-1, संजीवनी निसर्ग, बालेवाडी, पुणे-411045

House No. 1, Sanjivani Nisarg, Balewadi, Pune-411045

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SURAJ PRADEEP KUMAR AJMERA APPLICANT

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Reply Affidavit on behalf of Respondent No. 6, Central Pollution Control
Board (CPCB).

I, Shri Bharat Kumar Sharma , S/o Shri. D.P Vishwakarma aged about 48 years, and having office at Regional Directorate (Pune), Central Pollution Control Board, Hirabai Dhankude Hall, Survey No. 110, Pune – 411045, do hereby solemnly affirm and state as under;

1. I am presently working as Scientist 'E' & Regional Director, Central Pollution Control Board (CPCB), Pune. I am fully conversant with the facts of the case and hence, competent and authorized to depose and swear the present Reply Affidavit as under
2. It is submitted that, the averments and allegations contained in the Application as against this Respondent is denied as false and misleading except those that are specifically admitted hereunder.
3. That the averments made in para 1 to 3 pertains to information about an Applicant and hence no comments from this Answering Respondent No.6.



4. That the averments made in Paras 4 to 8 speaks about the official information of Respondent no. 1 to 5, and hence no comments from this answering Respondent.
5. That averments made in para 9 speaks about the functions of this Answering Respondent and the same is admitted by this Answering Respondent No.6.
6. That the averment made in para 10 & 11 pertains to the purpose of filing present O.A and hence no comments from this Answering Respondent No.6.
7. That the averment made in para 12 to 31 pertains to steps taken by Respondent no. 3 i.e. Municipal Corporation Aurangabad and Respondent No. 5 i.e. Maharashtra PCB for processing solid waste and its treatments, and hence no comments from this Answering Respondent No.6.
8. That the averments made in para 32 regarding one Public Interest Litigation before Hon'ble Aurangabad High Court related to violation of Solid Waste Management Rules, 2016 is a matter of court record and hence no comments from this Answering Respondent No.6.
9. That the averments made in paras 'A' to 'I' under the heading 'Grounds' requires no comments from this Answering Respondent.
10. That in light of the above submissions, it is respectfully prayed that this Answering Respondent No.6 i.e. CPCB, shall abide by any order or directions passed by this Hon'ble Tribunal



DEPONENT

भरत कुमार शर्मा/Bharat Kumar Sharma
 क्षेत्रीय निदेशक / Regional Director
 केंद्रीय प्रदूषण नियंत्रण बोर्ड
 Central Pollution Control Board
 क्षेत्रीय निदेशालय, पुणे/Regional Directorate, Pune
 पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार
 Mo Env't. Forest & Climate Change, Govt. of India
 हाउस नंबर-1, संजीवनी निसर्ग बालिकाठी पुणे-411045
 House No.1, Sanjivani Nisarga Balikaathi, Pune-411045

VERIFICATION

I, Shri. Bharat Kumar Sharma. working as Scientist 'E' & Regional Director, Central Pollution Control Board, the Respondent no. 6 herein, do hereby declare that, the contents of this Reply Affidavit which is based on official record and information available in the office are true to the best of my knowledge and belief.

Verified at Pune on the 29th day of November, 2021.

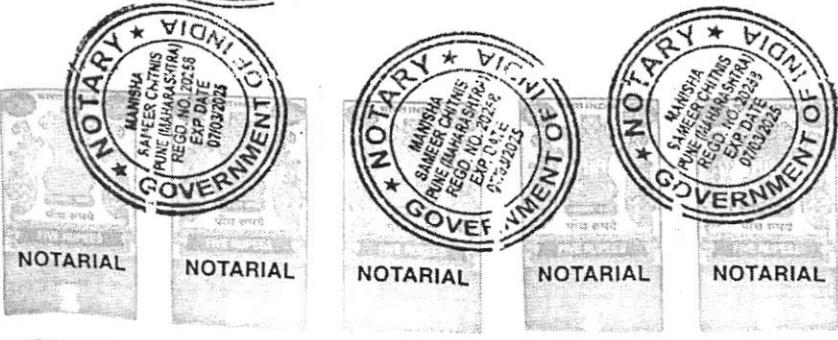
Deponent- Respondent no.6

Counsel for Respondent no.6

भरत कुमार शर्मा/Bharat Kumar Sharma
क्षेत्रीय निदेशक / Regional Director
केंद्रीय प्रदूषण नियंत्रण बोर्ड
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क्षेत्रीय निदेशालय, पुणे/Regional Directorate, Pune
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Sanjivani Nisharg, Balawadi, Pune-411045



Noted & Registered
At.Sr.No. 760 // 2021



BEFORE ME

MANISHA SAMEER CHITNIS
NOTARY
GOVERNMENT OF INDIA

29 NOV 2021